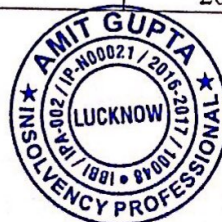


FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India]
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF
SANA REALTORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	Sana Realtors Private Limited
2.	Date of incorporation of the Corporate Debtor	27/07/2004
3.	Authority under which Corporate Debtor is incorporated/registered	Ministry of Corporate Affairs – ROC -Delhi
4.	Corporate Identity No./ Limited Liability	U70101DL2004PTC127884
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	H-69, Upper Ground Floor, Outer Circle, Connaught Place New Delhi 110001
6.	Insolvency commencement date in respect of the Corporate Debtor	20.09.2019 Order communicated/ received on: 20.09.2019
7.	Estimated closure of closure of insolvency resolution process	18.03.2020
8.	Name and registration number of insolvency professional acting as interim resolution professional	Amit Gupta IBBI/IPA-002/IP-N00021/2016-2017/10048
9.	Address and email of the interim resolution professional as registered with Board.	<u>Registered address :</u> B-12,Basement,MurliBhawan, 10-A,AshokMarg,Lucknow-226001 Email :-amitguptacs@gmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	<u>Address for correspondence :</u> D-38, First Floor, South Extension-I, New Delhi 110049 Email:-sanarealtorsinsolvency@gmail.com Contact No. 011- 40622286
11.	Last date for the submission of the claims	04.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	(1) Mr. Sanjiv Agarwal A-226 ,Shivanand Marg, Malviya Nagar, Jaipur, Rajasthan ,302017 Email- sanjivservicetax@gmail.com IBBI/IPA-002/IP-N00625/2018-2019/11963 (2) Mr. Bhoopesh Gupta 645A/533B Janki Vihar Colony Sector I, Prabhat Chauraha Jankipuram, Lucknow, Uttar Pradesh, 226031 Email- cabhoopesh@rediffmail.com IBBI/IPA-001/IP-P-01468/2018-2019/12271



(Handwritten Signature)

		(3) Mr. Yogesh Kumar Gupta C-17b, Basement, Kalkaji, New Delhi-110019 Email- ykgupta64@yahoo.co.in IBBI/IPA-003/IP-N00078/2017-18/10701
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms, website link :- https://ibbi.gov.in/home/downloads (b) Details of authorized representatives are available at point 13

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sana Realtors Private Limited on 20.09.2019.

The creditors of Sana Realtors Private Limited, are hereby called upon to submit their claims with proof on or before 04.10.2019 to the interim resolution professional at the address mentioned against entry No. 10.


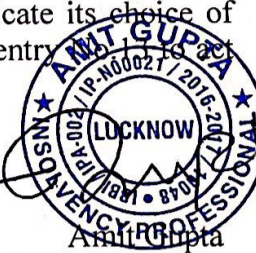
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 12 as authorized representative of the class [Real Estate Allottees] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23.09.2019

Place: Delhi



Amit Gupta

(Interim Resolution professional for Sana Realtors Private Limited)

IBBI/IPA-002/IP-N00021/20162017/10048